

V ADDITIONAL DIST SESSIONS JUDGE DEVANAHALLI.

**In the Court of Hareesha A
V Addl District and Session Judge
Cause List Dated 24-06-2021**

Case Type	Case No./Year	Sub Stage	Advocate
<u>STEPS</u>			
1) R.A.	15059/2019		Vijay Narayan
2) R.A.	15002/2021		N. Kempegowda and T.K.Savithamma
3) M.A.	15010/2021		N.Thimmegowda
<u>ARGUMENTS</u>			
4) R.A.	15019/2019		C.R. KRISHNAPPA
5) R.A.	15072/2019		D.M.Shivakumar
6) M.A.	15038/2020		NARASIMHA MURTHY
7) R.A.	15041/2020		N. RAVISHANKAR
<u>AWAIT LCR</u>			
8) R.A.	15004/2021		S.G.Hegde
9) R.A.	15005/2021		S.G.Hegde
<u>AWAIT NOTICE</u>			
10) Misc	15018/2020		D.N. JAYARAM
<u>OBJECTION</u>			
11) R.A.	15004/2020		Venkatagiriappa.M
<u>EVIDENCE</u>			
1) SC	15036/2018		P.P.
<u>ORDERS</u>			
2) Crl.Misc.	15120/2021		ROSHAN H.C.
<u>CALL ON</u>			
3) SC	15012/2016		
4) SC	15001/2019		P.P.
<u>AWAIT ORDERS</u>			
5) SC	15019/2018		P.P.
<u>PRODUCE ACCUSED</u>			
6) SC	15011/2021		PP
<u>H.B.C.</u>			
7) SC	15014/2021		PP
<u>N.B.W.</u>			
8) SC	15007/2017		
<u>OBJECTION</u>			
9) Crl.Misc.	15129/2021		SRINIVAS M.

**IN THE COURT OF ADDL.CIVIL JUDGE AND JMFC,
DEVANAHALLI, CAUSE LIST DATED 24-06-2021**

MORNING SESSION	AFTERNOON SESSION
CRIMINAL CASES	CIVIL CASES
<p><u>HEARING</u></p> <p>1. Cr.14/2018(CTPS) 2. Cr.56/2018(CPS) 3. P.C.R.182/2021</p> <p><u>SUMMONS</u></p> <p>4. C.C.5267/2020 5. C.C.4819/2019 6. C.C.3466/2020 7. C.C.7121/2020 8. C.C.1887/2019 9. C.C.183/2020</p> <p><u>ARGUMENTS</u></p> <p>10. C.C.1259/2015</p> <p><u>SETTLEMENT</u></p> <p>11. C.C.2343/2019</p> <p><u>NOTICE</u></p> <p>12. CrI.Mis.182/2020</p> <p><u>CHARGE/PLEA</u></p> <p>13. C.C.783/2017</p> <p><u>BODY WARRANT</u></p> <p>14. Cr.34/2020</p> <p><u>ORDERS</u></p> <p>15. C.C.3854/2021</p>	<p><u>HEARING</u></p> <p>1. O.S.90/2004 2. O.S.480/2009 3. O.S.322/2010 4. O.S.660/2011 5. O.S.662/2011 6. O.S.534/2013 7. O.S.428/2014 8. O.S.784/2015 9. O.S.214/2021</p> <p><u>ARGUMENTS</u></p> <p>10. O.S.120/2007 11. O.S.62/2009 12. O.S.248/2010 13. O.S.852/2011 14. O.S.96/2012</p> <p><u>ORDERS</u></p> <p>15. O.S.34/2021</p>

NOTE: All the advocates are requested to strictly follow SOP dated 21/05/2021 issued by the Hon'ble High Court of Karnataka.

Handwritten signature and date: 23/6/21

**C/c Addl.Civil Judge & JMFC.,
Devanahalli.**

IN THE COURT OF PRL. SENIOR CIVIL JUDGE & J.M.F.C.,
DEVANAHALLI, CAUSE LIST FOR 24-06-2021

MORNING SESSION

SL. No.	CASE NO.	
1	O.S.	616/20
2	O.S.	502/20
3	O.S.	951/20
4	O.S.	68/15
5	O.S.	405/15
6	O.S.	310/19
7	O.S.	513/10
8	L.A.C.	47/12
9	F.D.P.	10/2014
10	O.S.	349/15
11	O.S.	415/15
12	O.S.	506/15
13	O.S.	693/16
14	Misc.	77/16
15	M.C.	77/19

AFTERNOON SESSION

1	M.C.	10/2020
2	F.D.P.	10/2020
3	O.S.	64/15
4	O.S.	883/07
5	O.S.	460/08
6	O.S.	251/14
7	O.S.	141/15
8	O.S.	504/12
9	O.S.	117/14
10	O.S.	777/14
11	O.S.	138/14
12	O.S.	563/16
13	Misc.	57/18
14	O.S.	28/17
15	R.A.	1/2020

**Prl. Senior Civil Judge & JMFC,
Devanahalli.**